

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1071
TO BE ANSWERED ON 09.03.2017**

INCLUSION OF MUSLIMS IN OBC LIST OF KARNATAKA

1071. SHRI K. C. RAMAMURTHY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Ministry has received a proposal from the State Government of Karnataka for deletion of serial number 179 in the Central Other Backward Classes (OBC) List for Karnataka and inclusion of Muslim caste listed in category I & II A of Karnataka State OBC List;

(b) whether the Ministry is aware that the above inclusion was recommended by the Karnataka Backward Classes Commission in March, 2016; and

(c) if so, what steps the Ministry has taken to include Muslims in Karnataka State's OBC List?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a): The Ministry has not received such reference from the State Government of Karnataka.

(b): Karnataka Backward Classes Commission in March, 2016 has sent a proposal to the National Commission for Backward Classes who have asked for demographic data from the State Government of Karnataka.

(c): The Government of India notifies castes/communities in the Central List of Other Backward Classes for different States/Union Territories on examining the advice tendered by National Commission for Backward Classes (NCBC) under Section 9(1) of the NCBC Act, 1993. At present, no such advice is pending in this Ministry.
